

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 211**  
**C P/149/2023**

**IN THE MATTER OF:**  
**Kailash Chand & Anr.**

... **Applicant/Petitioner**

**Versus**

**SKD Comtech Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 241-242 Comp. Act.**

**Order delivered on 10.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Sanyam Saxena & Nubair Alvi,

**For the Respondent** : Mr. Nikhil Singhvi, Mr. Parth Aggarwal for R-2 & 3.

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Ld. Counsel for the Petitioner submitted that in the transfer petition preferred before Hon'ble President, the next date of hearing is 17.05.2024 and prayed for adjournment. At his request, the hearing is deferred to 30.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**